

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3459
ANSWERED ON:23.12.2008
GRANT OF MINING LEASES
Khairi Shri Chandrakant Bhaurao

Will the Minister of MINES be pleased to state:

- (a) the number of proposals sent by State Governments including Jharkhand to the Union Government for approval regarding allotment of iron ore mines during each of the last three years and the current year, State-wise;
- (b) the number of such proposals received/approved and pending during the said period, State-wise including Jharkhand;
- (c) the reasons for pendency of such proposals; and
- (d) the details of special drives for exploration and exploitation of iron ore in the States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINES (SHRI B.K. HANDIQUE)

(a) to (c) Details of the proposals for grant of prior approval for mineral concessions received from State Governments including State Government of Jharkhand, and their pendency status are available on the website of the Ministry of Mines (www.mines.nic.in).

(d) For the field season 2007-08, GSI is carrying out regional exploration for iron-ore in the States of Jharkhand (West Singhbhum district), Orissa (Kendujhar district), Karnataka (Bellary and Gadag districts), Tamil Nadu (Namakkal district) Chattisgarh (Kanker district) and Rajasthan (Jaipur, Sikar, Dausa, Jhunjhunu and Alwar districts). Exploitation is done by the lessee in accordance with approved mining plan.